

**CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH**

**ORIGINAL APPLICATION NO.170/00299/2020**

**DATED THIS THE 24<sup>TH</sup> DAY OF JUNE, 2020**

**CORAM:**

**HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)  
(On video conference from Central Administrative Tribunal, Bangalore Bench, Bangalore.)**

**HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)  
(On video conference from his residence at New Delhi)**

Sri Peddappaiah. R.S, IAS,  
S/o Late Sanjeevarayappa,  
Aged about 58 years,  
Working as Commissioner,  
Social Welfare Department,  
M.S. Building,  
Bangalore- 560 001

....Applicant

(By Advocate Shri Adithya R. Chakragiri - through video conference)

Vs.

1. The Union of India,  
Represented by its Secretary,  
Department of Personnel and Training,  
Ministry of Personnel, Public Grievances and Pensions,  
North Block, Central Secretariat,  
Sardar Patel Bhavan, Parliament Street,  
Sansad Marg, New Delhi-110 001

2. The State of Karnataka,  
Represented by its Chief Secretary,  
Vidhana Soudha,  
Bengaluru-560 001.

3. The State of Karnataka,  
Represented by its Principal Secretary,  
Department of Personnel and Administrative Reforms,  
Vidhana Soudha,  
Bengaluru-560 001.

4.Sri Ravi Kumar Surpur, IAS,  
Father's name not known to the applicant,  
Major,  
Working as Special Commissioner (Projects),  
Bruhuth Bengaluru Mahanagara Palike,  
N.R. Square, Bangalore-560 001. ....Respondents

**O R D E R (ORAL)**

**PER: SURESH KUMAR MONGA, MEMBER (J)**

Learned counsel for the applicant, at the very outset stated that the applicant does not wish to pursue the present Original Application and he may be permitted to withdraw the same.

2. In view of the above statement made by learned counsel for the applicant, the Original Application is hereby dismissed as withdrawn.
  
3. There shall be no order as to costs.

**(RAKESH KUMAR GUPTA)  
MEMBER (A)**

**(SURESH KUMAR MONGA)  
MEMBER (J)**

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